

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 855
TO BE ANSWERED ON 17.09.2020**

PIPED POTABLE WATER TO RURAL HOUSEHOLDS

855. SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to provide piped potable water to every rural household by 2024 and if so, the details thereof;
- (b) whether any problems are being faced in the implementation of the Jal Jeevan Mission (JJM) and if so, the details thereof;
- (c) the details of the budgetary allocation for the Mission, State-wise;
- (d) the number of households in Maharashtra that have received piped potable water under the Mission; and
- (e) the steps taken/being taken by the Government to complete the work in time bound manner?

**ANSWER
THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

- (a) To enable every rural household in the country to have potable water at service level of 55 litre per capita per day (lpcd) through Functional Household Tap Connection (FHTC) by 2024, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) with an estimated outlay of Rs. 3.60 lakh Crore.
- (b) COVID-19 pandemic has affected the pace of implementation of the Jal Jeevan Mission in States/ UTs.
- (c) The details of State/ UT-wise central allocation under JJM for 2020-21 is **annexed**.
- (d) As reported by State of Maharashtra, out of 142.36 lakh rural households across the State, as on 14.09.2020, 64.21 lakh rural households are provided with tap water connection.
- (e) To complete the work in a time-bound manner following action has been taken:

- i.) Every State/ UT has been advised to prepare 'State Action Plan', projecting year-wise plan for providing tap connections.
- ii.) Govt. of India holds regular review meetings with all States/ UTs for expediting the implementation of the Mission.
- iii.) Central financial assistance, to all eligible States/ UTs, is being provided as per the operational guidelines for the implementation of Jal Jeevan Mission.
- iv.) In consonance with 73rd Amendment of Constitution of India and to instill the sense of ownership among villagers, Gram Panchayat or its sub-committee/ user group i.e. Village Water and Sanitation Committee (VWSC), Paani Samiti, etc. are to plan, implement, manage, operate and maintain in-village water supply system. Thus, Jal Jeevan Mission is a demand-driven, decentralized, community-managed programme.

**Annex referred in the reply to Lok Sabha Unstarred Question No. 855 due for reply on
17.09.2020**

Details of State/ UT-wise central allocation under JJM for 2020-21
(Amount in Rs. Crore)

S. No.	State/ UT	2020-21
1.	A & N Islands	2.93
2.	Andhra Pradesh	790.48
3.	Arunachal Pradesh	254.85
4.	Assam	1,408.51
5.	Bihar	1,839.16
6.	Chhattisgarh	445.52
7.	Goa	12.41
8.	Gujarat	883.08
9.	Haryana	289.52
10.	Himachal Pradesh	326.2
11.	Jammu & Kashmir	681.77
12.	Jharkhand	572.24
13.	Karnataka	1,189.40
14.	Kerala	404.24
15.	Ladakh	352.09
16.	Madhya Pradesh	1,280.13
17.	Maharashtra	1,828.92
18.	Manipur	131.8
19.	Meghalaya	174.92
20.	Mizoram	79.3
21.	Nagaland	114.09
22.	Odisha	812.15
23.	Puducherry	4.64
24.	Punjab	362.79
25.	Rajasthan	2,522.03
26.	Sikkim	31.36
27.	Tamil Nadu	921.99
28.	Telangana	412.19
29.	Tripura	156.61
30.	Uttar Pradesh	2,550.94
31.	Uttarakhand	362.58
32.	West Bengal	1,614.18

Source: IMIS, DDWS